BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI

ORIGINAL APPLICATION NO. 229 OF 2013

IN THE MATTER OF:

GirirajParikramaSanrakshanSansthan&Ors. ... Applicants

-VERSUS-

Department of Environment &Forest&Ors. ...Respondents

INDEX

S.No	Particulars	Page No.
1.	Affidavit of Principal Secretary, Department of Urban Development, Govt. of Uttar Pradesh in compliance of order dt 4.3.2020.	2-14
2	**Annexure 1** Minutes of Meeting of Pr Secretary UD, dated 6.8.2020	15-19
3	**Annexure-2** Report of UP Jal Nigam regarding sewage collection in narrow lanes	20-23
4	**Annexure -3** Public Notice by Nagar Palika prohibiting open dumping of septage	24-25
4	**Annexure-4** Pics for on going work of SWM facility	26-32
5	Annexure-5 Letter from UP Jal Nigam to NEERI	33

Filed by

Section Officer,
Nagar Vikas Anubhag-5
Room No 723, Bapu Bhawan
Lucknow
Mail; so.nagar.05@gmail.com
Mail : Ph ; 9454412837

Scanned with CamScanner

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI

ORIGINAL APPLICATION NO. 229 OF 2013

IN THE MATTER OF:

Giriraj Parikrama Sanrakshan Sansthan & Ors. ... Applicants

-VERSUS-

Department of Environment & Forest & Ors. ...Respondents

AFFIDAVIT OF SH. DEEPAK KUMAR, IAS, PRINCIPAL SECRETARY, DEPARTMENT OF URBAN DEVELOPMENT, GOVT. OF UTTAR PRADESH, HAVING OFFICE AT BAPU BHAWAN, SECRETARIATE,LUCKNOW, UTTAR PRADESH IN COMPLIANCE OF DIRECTION DATED 4th MARCH 2020.

RESPECTFULLY SHOWETH: -

I, Deepak Kumar S/o Sh. Gauri Shankar Singh aged about 54 years, presently posted as Principal Secretary, Department of Urban Development, Govt. of Uttar Pradesh do hereby solemnly affirm and declare as under:

1. I am posted on the above-mentioned post and in such capacity, I am conversant with the facts and circumstances of the case and as such competent to swear this affidavit.

2. The captioned application is pending adjudication before this Hon'ble Tribunal wherein compliance of order dt. 04.08.2015 and subsequent directions are being adjudicated upon. A personal affidavit was filed by me on 3.3.2020 before this Hon'ble Tribunal in compliance of order dt. 13.02.2020,giving out details of action

Scanned with CamScanner

taken in compliance of directions no.3, 4 and 5 contained in order dated 4.8.2015.

3. That upon hearing of the matter on 4.3. 2020 when I was also present in compliance of the directions dated 13.2.2020, this Hon'ble Tribunal was pleased to interalia pass following direction

> "On discussions in respect of compliance of directions no. 3, 4 and 5, it has transpired that there are still some areas in respect of which the compliance remains to be done by adopting a method which is suitable and feasible in accordance to the position at the site.
>
> Therefore, we direct the Learned Principal Secretary, Department of Urban Development to have a meeting with all the concerned officers of the local administration and the Secretary as well as other related officers of Pollution Control Board. The suggestions which have been made by the Learned Counsel for Pollution Control Board, in respect of collection of sewage of some houses and its practical difficulty, should also be taken into account while determining the issue. A feasible and long-run solution needs to be evolved so that proper method of collecting and treating of sewage is laid down. The exercise should be done by 25th March, 2020.
>
> The Learned Principal Secretary is to take a call on all the issues discussed with him today and file a personal affidavit giving out long-run solution for dealing with the problems of exiting sewerage network in the area. The affidavit should be filed before the next date of hearing, with an advance copy to the other side."

Scanned with CamScanner

4. That in compliance of direction dated 4.3.2020,a meeting of all concerned officers was held on 6.8.2020 where all the issues were discussed for expeditious compliance of the directions of this Hon'ble Tribunal. The meeting could not be held earlier due to COVID pandemic crisis. The minutes of the meeting are enclosed herewith as Annexure -1.

5. That in the meeting dated 6.8.2020, progress of compliance of direction no 3,4 and 5 were discussed and issues raised by UP Pollution Control Board regarding feasibility of septage collection from houses situated in very narrow lanes was also deliberated in detail. The Status and decisions taken in the meeting are summarized below for kind perusal of Hon'bleTribunal :

S No	Direction of Hon'ble Tribunal	Compliance Status/ Action Taken	Remark
1	direction No 3 " Interceptors should be constructed and sewage generated in the area should be diverted to STP. Residents	Complied. All 1820 houses along with other structures with in catchment area of existing sewerage net work, covering	A discharge of about 1.8 MLD through existing sewerage network is being

Scanned with CamScanner

	may be directed to take sewage connection. A punitive action may also be recommended against residents for violations / discharge of sewage on roads / water bodies	about 40% part of Govardhan Nagar Palika, have been connected to existing sewerage network through house connections through State funds amounting to about Rs 4.17 Crore.	treated in existing STP of 2.76 MLD capacity.
2	**Direction No.4** - The areas along the Parikrama Marg, which have not been provided with sewerage system should be provided with	Tenders for execution of a sanctioned project of Rs 3.3 Crore for septage management from septic	As per report of UP Jal Nigam (Annexure - 2) The execution of sewerage network

Scanned with CamScanner

	sewer lines and suitable sewage treatment facility should also be provided.	tanks of house holds in un-sewered area have already been called. work is proposed to be completed in next 6 months, subject to kind permission from Hon'ble Tribunal. A DPR for sewerage scheme for un sewered area has also been prepared. As an interim measure, Nagar Palika has	scheme in un sewered area pose serious challenge of laying sewer in narrow lanes (1.2-1m wide) and the cost works out to be very high (Rs 2.15 Lakh/ house hold) as compared to septage management cost (Rs 0.055 Lakh per house hold). UP Jal Nigam has

Scanned with CamScanner

		issued public notice prohibiting open dumping of septage from septic tanks (Annexure -3)	reported that in Goverdhan and Radhakund town the area in which 37 narrow lanes of width 1 to 1.5m and length 40 m-about 300 m exist. Report of a team of UP Jal Nigam (Annexure - 2) which examined the solution to issue raised by

Scanned with CamScanner

			UPPCB regarding viability of collection of sewage from houses in narrow lanes was also discussed including option for using extended suction hose pipe and it was finally decided in the meeting that matter may be referred to NEERI for specialized

Scanned with CamScanner

			expert opinion to decide upon techno-economic viability of providing sewerage net work and options for septage collection from houses in narrow lanes.
3	**Direction No.5** - Facilities for collection of MSW and its proper disposal should be made for disposal of MSW where collected MSW	It is submitted that towns of Goverdhan and Radhakund are Nagar Panchayats headed by an Executive	

Scanned with CamScanner

	may be disposed off as per MSW (Management and Handling) Rules, 2000.	Officer. The entire work from door to door collection and disposal of municipal solid waste in accordance with rules has been entrusted to an organization namely Muskan Jyoti with which a written contract has also been executed by Nagar Panchayats. It is submitted that door-to-door collection of municipal	

Scanned with CamScanner

		solid waste from both towns has commenced. A land bearing Khasra No. 212/13 and 211 admeasuring 1.566 hectare situated at revenue village NeemGaon, Tehsil Goverdhan, District Mathura has been identified and earmarked for management of waste. The dumping ground is proposed on this parcel of land. The e-	

Scanned with CamScanner

		tender for construction of proposed plant has been invited. The construction of boundary wall and approach road is in progress. The segregation of waste is also been carried out. In terms of the contract, pursuant to segregation, the bio-degradable waste is being converted into manure while the segregated non-bio-	

Scanned with CamScanner

		degradable waste shall be sent for recycling. The requisite fund to the tune of 1.82 cr. (approx.) has been released. The Pictures of ongoing construction work are attached herewith as **Annexure-4**	

6. That about 2.88 mld untapped/untreated waste water of Govardhan and Radhakund Nagar Panchayat empties in Pentha drain through small local drains, before it falls in to Goverdhan drain which falls in river Yamuna. The BOD of Goverdhan drain has been measured and found in the order of 22mg/l to 40 mg/l. However, Local body has already been directed to ensure bio remediation of Goverdhan drain in compliance of directions

Scanned with CamScanner

passed by Hon'ble Tribunal in the matter of OA 673/ 2018 and decisions of NMCG and CPCB.

7. That it is submitted that Hon'ble Tribunal may kindly allow implementation of Septage management Scheme as per sanctioned project. The U P Jal Nigam/ Urban Development Deptt has been asked to place, upon receipt, the advise of NEERI on sewerage scheme for un sewered areas of Govardhan and RadhaKund Nagar Panchayat for kind perusal and consideration of Hon'ble Tribunal before its implementation. A copy of letter written to NEERI in this regard is enclosed as Annexure-5.

PRAYER

The Hon'ble Tribunal may kindly take the above affidavit on record and pass further order/ orders as deemed fit in the facts and circumstances of the case.

DEPONENT

VERIFICATION

I, the above named deponent do hereby verify that the contents of the above stated paras are true and correct to my knowledge and belief based on official records and No part of it is false and nothing material has been concealed therefrom.

DEPONENT

Scanned with CamScanner

मा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) में योजित ओ0ए0 संख्या–229/2013 गिरिराज परिक्रमा संरक्षण संस्थान व अन्य बनाम वन एवं पर्यावरण विभाग व अन्य में मा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) द्वारा पारित आदेश दिनांक 04.03.2020 के अनुपालन में विचार–विमर्श हेतु प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 06.08.2020 को सम्पन्न बैठक का कार्यवृत्त–

उपस्थिति–संलग्नक के अनुसार।

ओ0ए0 संख्या–229/2013 गिरिराज परिक्रमा संरक्षण व अन्य बनाम वन एवं पर्यावरण विभाग व अन्य में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 13.02.2020 को पारित आदेश के अनुपालन में गिरिराज परिक्रमा क्षेत्रान्तर्गत सीवेज व्यवस्था के स्थाई समाधान पर विचार–विमर्श किये जाने हेतु यह बैठक आहूत की गयी है। बैठक में मुख्यालय से बाहर के अधिकारी यथा–जिलाधिकारी, मथुरा, प्रभारी अधिकारी, स्थानीय निकाय मथुरा तथा अधिशासी अधिकारी, नगर पंचायत, गोवर्धन एवं राधाकुण्ड द्वारा वीडियो कान्फ्रेसिंग के माध्यम से बैठक में प्रतिभाग किया गया।

2– प्रश्नगत प्रकरण में यह संज्ञान में लाया गया कि मा0 अधिकरण के समक्ष उपरोक्त वाद में राज्य सरकार के कुल 17 बिन्दु हैं जिनमें बिन्दु संख्या 3, 4 एवं 5 पर अंकित विषयों के विषयगत नगर विकास विभाग द्वारा Action Taken Report (ATR) मा0 अधिकरण में दाखिल किया जाना रहता है। पूर्व में उपरोक्त बिन्दु पर दाखिल की गयी स्टेटस रिपोर्ट निम्नवत् है :–

3	Interceptors should be constructed and sewage generated in the area should be diverted to STP. Residents may be directed to take sewage connection. A punitive action may also be recommended against residents for violations / discharge of sewage on roads / water bodies.	It is submitted that this direction pertained to connecting houses to already existing sewage network in the town of Goverdhan. It is submitted that a holy pond namely Mansi Ganga is situated within the Nagar Panchayat, Goverdhan near temple namely Mukut Mukharbind. It was observed that on account of gradient, the discharge from approximately 1820 houses along with other structures used to drain in Mansi Ganga pond. The Ministry of Environment and Forest & CC, Government of India had launched National Lake Conservation Plan with the objective to restore and conserve the urban and semi-urban lakes of the country degraded due to waste water discharge. The DPR was prepared. It stipulated laying of 7.20 km sewer line in area around the pond to prevent discharge of sewage into the pond, construction of main pumping station, 2.76 MLD STP (WSP technology), laying of rising main of 2.75 kms. and renovation of Mansi Ganga including dewatering, repairing of walls, de-silting, installation of aeration system etc. The same was approved. Subsequent to approval and release of funds, the project was undertaken which completed in January, 2012. The sewage of this area was tapped. However, the individual households did not get connect with the sewer line. In order to ensure compliance of order dt. 04.08.2015 passed by this Hon'ble Tribunal, a proposal connecting these households to existing sewer line was formulated for which a sum of Rs.417.50 Lakhs had been determined. Subsequent

Scanned with CamScanner

		to approval, the work of connecting individual household in this area commenced in May, 2018. The work stands completed. Presently, all 1820 households are connected with already laid sewer network. The sewage discharged from these households is being treated in existing functional STP.
4	The areas along the Parikrama Marg, which have not been provided with sewerage system should be provided with sewer lines and suitable sewage treatment facility should also be provided.	It is submitted that in order to ensure compliance, Uttar Pradesh Jal Nigam had prepared a Detailed Project Report for laying down sewage network for the remaining areas of the Goverdhan and entire Radhakund. Keeping in view the technical and financial difficulties, it was resolved that a Septage Management Project will be most effective both technically and financially. The submissions in this regard were advanced before this Hon'ble Tribunal. This Hon'ble directed the State to revisit the issue. In compliance thereof, the said DPR was sent to Department of Finance. Keeping in view the technical non-feasibility of the project and the financial restrictions, a committee of technical officials was directed to revisit the DPR as per site condition. The committee has submitted its report highlighting following significant points: i. In the proposed piped network of sewerage, there are approximately Ten Percent (10%) households which are situated in narrow lanes (3ft to 4 ft) and it is not possible to lay sewage pipe network in these narrow streets/lanes. So these approximately 400 Households will not be covered in a piped sewerage network. ii. In the entire proposed piped network, almost Sixty Eight Percent (68%) network length is not having requisite minimum cleaning velocity as per technical design standards and this may create the laying of pipeline project viability extremely difficult and tedious due to constant need of flushing in these large network of length of almost 42.261 kms. iii. In terms of financial sustainability of the project also, per Household cost of the project in the present is almost estimated to be approximately Rs. 2.15 lakhs in capital. iv. The Operation and Maintenance (O&M) of the project will be costing Rs.3805/household approximately per annum, which will be extremely difficult for the Urban Local Body to recover from the households as cost of service to maintain the sewerage network and STP in proper condition. v. The technical team has suggested that to ensure proper Hygienic Condition, Septage Management Project sanctioned earlier may be proceeded with. It is submitted that in view of the report of technical team of Uttar Pradesh Jal Nigam, the Department of Urban Development, Government of Uttar Pradesh has resolved to proceed with the already sanctioned Septage Management Project. The project has been

Scanned with CamScanner

		contemplated in accordance with existing National Policy of Faecal and Septage Management and also the Faecal Sludge and Septage Management Policy notified by Govt. of Uttar Pradesh. The estimated cost of the project is Rs.330.94 lakhs. A Faecal Sludge Treatment Plant is also contemplated where the faecal waste collected will be treated. The project was sanctioned on 26.06.2019. The tender has already been invited for the project and the work shall be completed in next 6 months.
5	Facilities for collection of MSW and its proper disposal should be made for disposal of MSW where collected MSW may be disposed off as per MSW (Management and Handling) Rules, 2000.	It is submitted that towns of Goverdhan and Radhakund are Nagar Panchayats headed by an Executive Officer. The entire work from door to door collection and disposal of municipal solid waste in accordance with rules has been entrusted to an organization namely Muskan Jyoti with which a written contract has also been executed by Nagar Panchayats. It is submitted that door-to-door collection of municipal solid waste from both towns has commenced. A land bearing Khasra No. 212/13 and 211 admeasuring 1.566 hectare situated at revenue village Neem Gaon, Tehsil Goverdhan, District Mathura has been identified and earmarked for management of waste. The dumping ground is proposed on this parcel of land. The e-tender for construction of proposed plant has been invited. The approval has also been granted for construction of boundary wall and approach road. The process of floating a tender has commenced. The segregation of waste is also been carried out. In terms of the contract, pursuant to segregation, the bio-degradable waste is being converted into manure while the segregated non-bio-degradable waste shall be sent for recycling. The requisite fund to the tune of 1.82 cr. (approx.) has been released.

मा0 अधिकरण द्वारा बिन्दु संख्या 4 में दाखिल की गयी Action Taken Report (ATR) के स्टेटस पर दिनांक 04.03.2020 को सुनवायी के उपरान्त पारित आदेश के कियात्मक अंश का विवरण निम्नवत् है:–

".....Therefore, we direct the Learned Principal Secretary, Department of Urban Development to have a meeting with all the concerned officers of the local administration and the Secretary as well as other related officers of Pollution Control Board. The suggestions which have been made by the Learned Counsel for Pollution Control Board, in respect of collection of sewage of some houses and its practical difficulty, should also be taken into account while determining the issue. A feasible and long-run solution needs to be evolved so that proper method of collecting and treating of sewage is laid down. The exercise should be done by 25th March, 2020....."

2– मा0 अधिकरण के उपरोक्त आदेश के कम में बैठक किये जाने की प्रकिया विचाराधीन थी, तभी मार्च के तृतीय सप्ताह से कोविड–19 की परिस्थितियां उत्पन्न हो गयीं और

Scanned with CamScanner

लॉक–डाउन तथा उपरोक्त के कारण अन्य ऐसी परिस्थितियां विद्यमान रहीं जिसके फलस्वरूप उपरोक्त बैठक पूर्व में नहीं की जा सकी एवं आज उक्त विषयगत समस्त संबंधित के साथ बैठक आहूत की गयी।

3– मुख्य रूप से इस बिन्दु पर निर्णय लिया जाना है कि गोवर्धन/राधाकुण्ड में कुल 4343 हाउसहोल्ड के लिये सीवरेज ट्रीटमेंट किये जाने विषयगत स्थायी उपाय हेतु क्या कार्ययोजना बेहतर रूप से निरूपित कर कियान्वित की जाये। बैठक में उपरोक्त परिप्रेक्ष्य में निम्न बिन्दुओं पर विचार–विमर्श किया गया:–

(i) जो परियोजना पूर्व में जल निगम के स्थानीय इकाई द्वारा बनायी गयी थी, उपरोक्त की कुल लागत रूपये 93.38 करोड़ थी। परन्तु उक्त डी0पी0आर0 के मुख्यालय पर परीक्षण में यह पाया गया कि लगभग 400 घरों में सीवर लाइन नहीं बिछायी जा सकती क्योंकि अत्यन्त सँकरी गलियों में उक्त 400 हाउसहोल्ड हैं। साथ ही सीवर के ग्रेविटी से फ्लो होने की बिन्दु की भी तकनीकी कठिनाई पायी गयी।

(ii) राज्य सरकार द्वारा फीकल/सीवरेज ट्रीटमेन्ट विषयगत निर्गत उत्तर प्रदेश राज्य सेप्टेज प्रबंधन नीति के क्रम में एफएसटीपी के निर्माण के माध्यम से उपरोक्त क्षेत्र के सीवरेज का ट्रीटमेंट किये जाने हेतु रूपये 3.30 करोड़ की कार्ययोजना स्वीकृत की गयी, परन्तु जैसाकि मा0 अधिकरण द्वारा निर्दिष्ट किया गया इस विषय में विचार–विमर्श कर स्थायी उपाय की समुचित सीवरेज व्यवस्था को लागू किये जाने हेतु पुनर्विचार कर निर्णय लिया जाना है।

(iii) उक्त परिप्रेक्ष्य में उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के सचिव, श्री आशीष तिवारी द्वारा यह अवगत कराया गया कि एसटीपी परियोजना के क्रियान्वयन में एक चुनौती यह रहेगी कि यदि सँकरी गलियों में किसी हाउसहोल्ड द्वारा सेप्टिक टैंक निर्मित किया जाना सम्भव नहीं है तो उसका सीवर/फीकल स्लज सीधे ड्रेन में प्रवाहित होता रहेगा और उसमें ट्रीटमेन्ट की कठिनाई विद्यमान रहेगी, अतएव एफएसटीपी के माध्यम से शतप्रतिशत व्यवस्था सुनिश्चित किये जाने हेतु उपरोक्त बिन्दु को ध्यान में रखना होगा। उक्त इंगित बिन्दु के परिप्रेक्ष्य में बैठक में उपस्थित जिलाधिकारी मथुरा को इस आशय से निर्देश दिये गये कि वह अपने स्तर से इस विषयगत सर्वे करना तत्काल सुनिश्चित करें।

(iv) अग्रेतर यह अभिमत बना कि मा0 अधिकरण द्वारा दिये गये निर्देश के अनुपालन में सीवरेज नेटवर्क की बडी परियोजना के क्रियान्वयन में चुनौती (ग्रेविटी से फ्लो न होना और सँकरी गलियों में हाउसहोल्ड कवरेज न होना) एवं एफएसटीपी के माध्यम से समुचित सीवर ट्रीटमेंट किये जाने की परियोजना के क्रियान्वयन में कतिपय घरों जहां सोकपिट नही हैं, के छूट जाने की संभावना के दृष्टिगत यह उचित होगा कि ऐसे विषयों हेतु विशेषज्ञ संस्था **"नेशनल इनवायरनमेंटल इंजिनियरिंग रिसर्च इन्सटीट्यूट (NEERI)"** के माध्यम से कार्ययोजना/ क्रियान्वित किये जाने वाले स्थायी उपाय की संस्तुति प्राप्त कर तदनुसार परियोजना का क्रियान्वयन किया जाये। इस बात पर भी सहमति बनी कि अंतरिम रूप से पूर्व से स्वीकृत एफएसटीपी परियोजना को वर्तमान परिप्रेक्ष्य में लागू करने पर बहुत हद तक पाल्यूशन लोड को कम किया जा सकता है

Scanned with CamScanner

अतएव अंतरिम कदम के रूप में उपरोक्त को यथाशीघ्र जल निगम द्वारा अग्रेतर सुनिश्चित किया जाये।

(v) उत्तर प्रदेश जल निगम तद्नुसार लिये गये निर्णय के अनुरूप यथाशीघ्र उपरोक्त विषयगत क्षेत्र में स्थायी उपाय की परियोजना पर सुझाव/कियान्वयन के विषयगत परामर्श हेतु नेशनल इनवायरनमेंटल इंजिनियरिंग रिसर्च इन्सटीट्यूट (NEERI) के साथ समन्वय कर यथाशीघ्र प्रस्ताव तैयार कराकर इस विषयगत अग्रेतर निर्णय लिये जाने हेतु प्रेषित करें।

4. बैठक में समीक्षा करते हुये ठोस अपशिष्ट हेतु सतत रूप से नियमावली के अनुरूप अनुपालन सुनिश्चित कराये जाने हेतु जिलाधिकारी मथुरा को निर्देशित किया गया और इस बिन्दु पर भी परिचर्चा की गयी कि उक्त क्षेत्र में स्थापित एसटीपी के समुचित रूप से भली–भांति क्रियान्वयन किये जाने में निकाय स्तर पर तकनीकी विशेषज्ञता के अभाव में मानकों के अनुरूप एसटीपी का संचालन सतत रूप से सुनिश्चित करने हेतु जल निगम के माध्यम से उपरोक्त एसटीपी के ओएण्डएम कराये जाने के विषयगत परियोजना लागत की कार्य योजना तैयार कर विचार हेतु रखे जाने के लिये प्रबन्ध निदेशक, उ0प्र0 जल निगम को भी निर्दिष्ट किया गया।

अन्त में बैठक सघन्यवाद समाप्त हुई।

(दीपक कुमार)
प्रमुख सचिव

उत्तर प्रदेश शासन,
नगर विकास अनुभाग–5
संख्या–3625/नौ–5–2020–11रिट/2017–टी0सी0
लखनऊः दिनांक 26 अगस्त, 2020

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः–

1–राज्य मिशन निदेशक(एस0बी0एम0), नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ।
2–प्रबन्ध निदेशक, उत्तर प्रदेश जल निगम, लखनऊ।
3–सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4–जिलाधिकारी, मथुरा।
5–प्रभारी अधिकारी, स्थानीय निकाय, मथुरा।
6–अधिशासी अधिकारी, नगर पंचायत, गोवर्धन एवं राधाकुण्ड, जनपद–मथुरा।
7–बैठक में उपस्थित समस्त अधिकारी।
8–कम्प्यूटर सेल–नगर विकास अनुभाग–5 की वेबसाइट पर अपलोड करने हेतु।
9–गार्ड फाइल।

आज्ञा से,

(संजय कुमार सिंह यादव)
विशेष सचिव

Scanned with CamScanner

Annexure-2

कार्यालय मुख्य अभियन्ता (आगरा क्षेत्र), उ0 प्र0 जल निगम,

4/4, संजय प्लेस, आगरा–282002.

पत्रॉक 1038 /25, दिनॉकः 27.02.2020

सेवा में,

संयुक्त प्रबन्ध निदेशक (नागर),
उ0प्र0 जल निगम,
लखनऊ।

विषयः **याचिका सं0 229/2013 गिरिराज परिक्रमा संरक्षण संस्थान व अन्य में पारित आदेश के अनुपालन के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक आपके पत्रॉक 53/सं0प्र0नि0 (नागर) कैम्प/0106/20, दिनॉक 27.02.2020 के सन्दर्भ में इस कार्यालय के पत्रॉक 1022/25, दिनॉक 29.02.2020 द्वारा प्रेषित आख्या के अनुकम में प्रबन्ध निदेशक महोदय से हुए विचार विमर्श के अनुसार संशोधित आख्या आपकी अग्रेतर कार्यवाही हेतु संलग्नकर प्रेषित की जा रही है।

संलग्नक–उपरोक्तानुसार।

भवदीय,

2/3/2020

(आर.के गर्ग)
मुख्य अभियन्ता

पृ0सं0 एवम् दिनॉक उपरोक्तानुसार।

1. प्रतिलिपि प्रतिलिपि महाप्रबन्धक, यमुना प्रदूषण नियन्त्रण इकाई, उ0प्र0 जल निगम, आगरा को सूचनार्थ प्रेषित।
2. प्रतिलिपि परियोजना प्रबन्धक, ड्रेनेज एवम् सीवरेज इकाई, उ0प्र0 जल निगम, मथुरा को सूचनार्थ प्रेषित।

मुख्य अभियन्ता

RKA Letters-15

Scanned with CamScanner

निरीक्षण आख्या

विषय– याचिका संख्या–229/2013 गिरिराज परिक्रमा संरक्षण संस्थान व अन्य में पारित आदेश के अनुपालन में की गई निरीक्षण आख्या के सम्बन्ध में।

संयुक्त प्रबन्ध निदेशक (नागर), उ0प्र0 जल निगम, लखनऊ के पत्रांक 53/सं0प्र0नि0 (नागर) कैम्प/0106/20 दिनांक 27.02.2020 के अनुपालन में दिनांक 28.02.2020 को किये गये स्थलीय निरीक्षण के क्रम में नगर पंचायत गोवर्धन एवं राधाकुण्ड में सीवरेज नेटवर्क के प्रस्तुत आगणन लागत रु0 9338.67 लाख के सम्बन्ध में निम्नांकित बिन्दुओं पर चाही गयी आख्या निम्नानुसार है–

क्र0सं0	बिन्दु	आख्या
1	2	3
1	प्रस्तावित सीवर लाइन सड़कों, गलियों की चौड़ाई के दृष्टिगत व्यवहार्य (Feasible) है या नहीं ?	गोवर्धन एवं राधाकुण्ड में प्रस्तावित सीवर लाइने 3–4 फीट तथा 4–5 फीट चौड़ी गलियों की श्रेणी कुल सीवर नेटवर्क की लम्बाई के सापेक्ष लगभग 6 प्रतिशत क्षेत्र में बिछायी जानी प्रस्तावित है। अवशेष सीवर लाइन पर्याप्त चौड़ी सड़क पर है। उपरोक्त कथित श्रेणियों में मानक अनुरूप आवश्यक साईज के मैनहोल सहित सीवर लाइन बिछाया जाना सम्भव नहीं है। इस श्रेणी में लगभग 400 नग भवन सम्मिलित है जो कि कुल भवन संख्या का लगभग 10 प्रतिशत है। इस प्रकार सीवरेज व्यवस्था के विकल्प में लगभग 400 घर सीवर लाइन से वंचित रह जायेंगे। समस्त ब्रान्च सीवरों (कुल लम्बाई 42261 मी0) में Self cleaning Velocity मानक के सापेक्ष कम मिल पा रही है, इसी प्रकार शेष ट्रंक सीवर में भी लगभग 4625 मी0 लम्बाई में minimum cleaning Velocity मानक के सापेक्ष कम रहेगी जोकि कुल ट्रंक सीवर की लम्बाई का 68% है। अतः समस्त ब्रान्च सीवर एवं ट्रंक सीवर के अधिकांश भाग में नियमित रूप से Flushing किये जाने की आवश्यकता रहेगी जोकि व्यवहारिक दृष्टिकोण से अत्यन्त कठिन व मितव्ययी नहीं है।
2	सीवरेज Project की Per Capita Cost एवं वार्षिक O&M (संचालन एवं रखरखाव) के दृष्टिगत व्यवहार्यता।	सीवरेज प्रोजेक्ट की प्रति हाउस होल्ड की लागत Rs. 2.15 lacs तथा वार्षिक संचालन एवं रखरखाव विद्युत व्यय को सम्मिलित कर औसतन लगभग रु0 165.28 लाख की वार्षिक आवश्यकता होगी, जोकि प्रति हाउस होल्ड प्रति वर्ष लगभग रु0 3805.00 का व्यय होगा। उल्लेखनीय है कि उपरोक्त संयुक्त अत्यधिक व्यय अपरोक्ष रूप से स्थानीय/गृह स्वामियों पर ही भारित होगा।
3	निर्मित सेप्टिक टैंक के बर्हिस्त्राव (Overflow) हेतु Soak Pit बनाये जाने से	सदर्भित क्षेत्र मे निर्मित अधिकांशतः घरों/भवनों में सेप्टिक टेंक निर्मित हैं जिसमें कि सीवर टायलेटों के माध्यम से पहुंचता है। जहां सेप्टिक टेंक निर्मित नहीं हैं वहा वहा सेप्टिक टेंको का निर्माण कार्य किया जाना होगा। उल्लेखनीय है कि ओवरफ्लो की

Scanned with CamScanner

क्र0सं0	बिन्दु	आख्या
1	2	3
	प्रदूषण की समस्या के समाधान की सम्भाव्यता।	दशा में सेप्टिक टैंक का श्राव नाली में प्रवाहित होता है इसलिए यह आवश्यक होगा कि निर्मित सेप्टिक टैंक को Soak Pit का निर्माण कर जोड़ा जाये।
4	सीवरेज की समस्या के समाधान के वैकल्पिक उपाय है।	Complete Hygenic Condition को प्राप्त करने की दशा में सीवर सिस्टम एक सार्थक समाधान अवश्य है, परन्तु संदर्भित क्षेत्र में प्रति हाउस होल्ड लागत Rs. 2.15 lacs तथा प्रति हाउस होल्ड वार्षिक संचालन एवं रखरखाव व्यय रू0 3805.00 होगा जोकि अत्यधिक है। वैकल्पिक तौर पर शासन द्वारा गोवर्धन एवं राधाकुण्ड नगर हेतु स्वीकृत सेप्टेज मैनेजमेन्ट प्रणाली की योजना लगभग रू0 330.94 लाख की स्वीकृत की जा चुकी है तथा यदि यह क्रियान्वित की जाती है, तो Hygine Condition को प्राप्त करने के उद्देश्य से निम्न व्यवस्था की जानी होगी:- सेप्टिक टेंक का Solid Waste निर्धारित अंतराल पर सेप्टेज मैनेजमेन्ट सिस्टम से स्थानान्तरित कर FSTP पर शोधन हेतु जाता है तथा सेप्टिक टेंक का श्राव जो कि नालों में प्रवाहित होता है, को सोक पिट के माध्यम से जोड़ा जाना होगा ताकि Hygine Condition को प्राप्त किया जा सके। आवश्यक होगा कि ऐसे भवनों जिसमे कि सेप्टिक टैंक निर्मित न हो, में सेप्टिक टैंक का निर्माण तथा निर्मित सेप्टिक टैंक को Soak Pit का निर्माण कर जोड़कर दिया जाये, जिससे कि ओवरफ्लो श्राव का नाली में गिरना रोक कर Hygine Condition को प्राप्त किया जा सके। यह भी आवश्यक होगा कि संदर्भित क्षेत्र के स्थानीय भवन स्वामियों को स्वयं के व्यय पर सोक पिट के निर्माण हेतु शासन द्वारा निर्देशित किया जाये।

निरीक्षण के दौरान की गई फोटोग्राफी के फोटोग्राफ संलग्न है (संलग्नक–3)।

संलग्नक उपरोक्तानुसार

(के0पी0 सिंह)
परियोजना अभियन्ता
परियोजना प्रबन्धक, ड्रेनेज एवं सीवरेज इकाई,
उ0प्र0 जल निगम, मथुरा

(वन्दमोहन सिंह सोलंकी)
परियोजना प्रबन्धक

(के0जी0 सिंह)
महाप्रबन्धक
यमुना प्रदूषण नियंत्रण इकाई,
उ0प्र0 जल निगम, आगरा

हस्ताक्षरित

2/3/2020

(आर0के0 गर्ग)
मुख्य अभियन्ता (जा0क्षे0)
उ0प्र0 जल निगम, आगरा

Scanned with CamScanner

Annexure-2

E-Mail- pmdsu.mathura@gmail.com Telephone No. [illegible]

Office Of The Project Manager, Drainage & Sewerage Unit, U.P. Jal Nigam, Mathura

Letter No. 947 /NGT OA 229/2013/ 16 Date: 20/8/2020

STATUS OF LANES

Sr. No.	Name of Town	Total No. Lane	No. Of narrow lanes with width 1.00 to 1.50 m
1	Govardhan	251	5
2	Radhakund	281	32
	Total	532	37

Project Manager

Scanned with CamScanner

Annexure-3

कार्यालय : नगर पंचायत गोवर्धन,

जि0– मथुरा, (उ0प्र0) 281502

पत्रांक :774/न.प.गो./2020–21 दिनांकः–२३/०१/2020

कार्यादेश

चौ0 रविन्द्र सिंह
ब्लाक के पीछे वार्ड नं0–01,
गोवर्धन, मथुरा

विषय–: सेप्टिक टैंक खाली किये जाने के सम्बन्ध में।

उपरोक्त विषयक आपके पत्र– दिनांक 20 जनवरी 2020 पर सम्यक विचार उपरान्त आपको आदेशित किया जाता है कि आप सेप्टिक टैंक के मलवे/कचरा को किसी खुले नदी/नाले/खुले स्थान पर नही डालेगें। उक्त कचरे को आप नगर पंचायत के पास बने एस.पी.एस. प्लांट पर खाली करेगें। आदेश का कठोरता से अनुपालन सुनिश्चित करें।

23/01/2020
अधिशासी अधिकारी
नगर पंचायत गोवर्धन
मथुरा।

प्रति प्राप्त
Ravindra
28/1/2020

Scanned by CamScanner

Scanned with CamScanner

कार्यालय : नगर पंचायत गोवर्धन,

जि0– मथुरा, (उ0प्र0) 281502

पत्रांक :117/न.प.गो./2020–21 दिनांक: 28/01/2020

आवश्यक सूचना

सर्व साधारण को सूचित किया जाता है। कि नगर पंचायत गोवर्धन में जिसके भी सेप्टिक टैंक ओवर फ्लो है। वह व्यक्ति चौ0 रविन्द्र सिंह, ब्लॉक के पीछे वार्ड नं0–01, गोवर्धन, मथुरा जिनका सम्पर्क सूत्र 9917635651, 9897720443 पर सेप्टिक टैंक खाली कराने हेतु सम्पर्क करें। तथा श्री नानक चन्द शर्मा, सफाई निरीक्षक नगर पंचायत गोवर्धन मो0 नं0 9410039451 पर सम्पर्क कर सकते है।

28/01/2020
अधिशासी अधिकारी
नगर पंचायत गोवर्धन
मथुरा

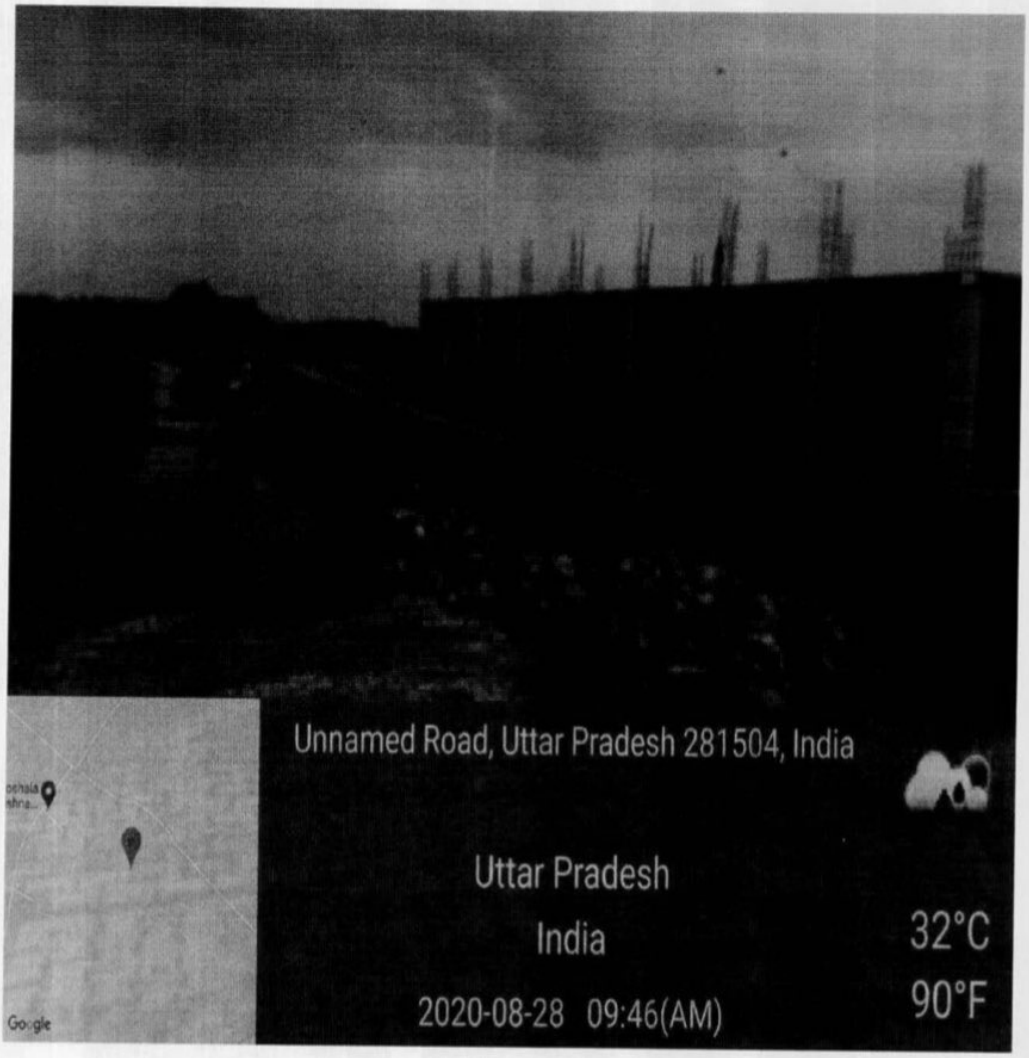
Scanned by CamScanner

Scanned with CamScanner

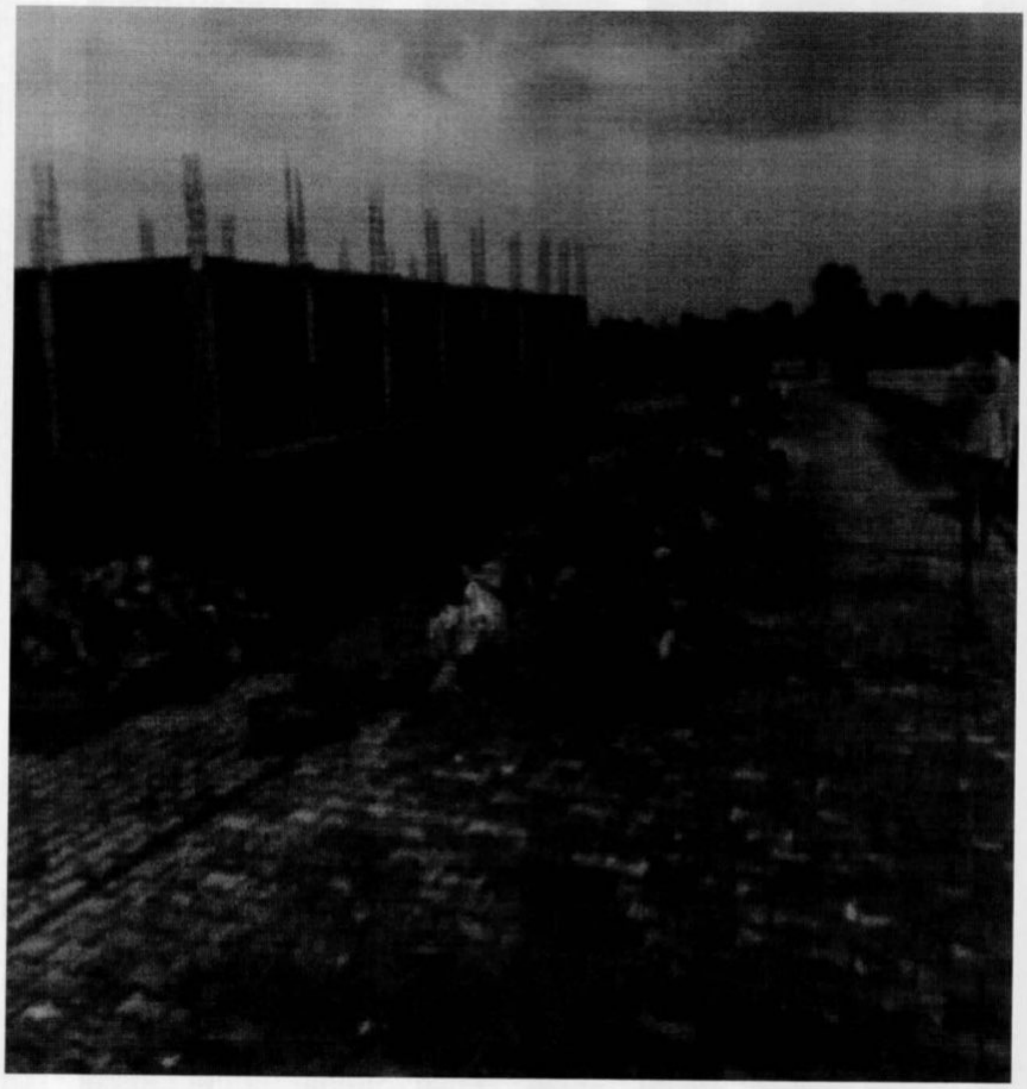
Annexure-4

Pictures of Ongoing construction of approach road and waste management facility for Goverdhan&Radhakund

Scanned with CamScanner



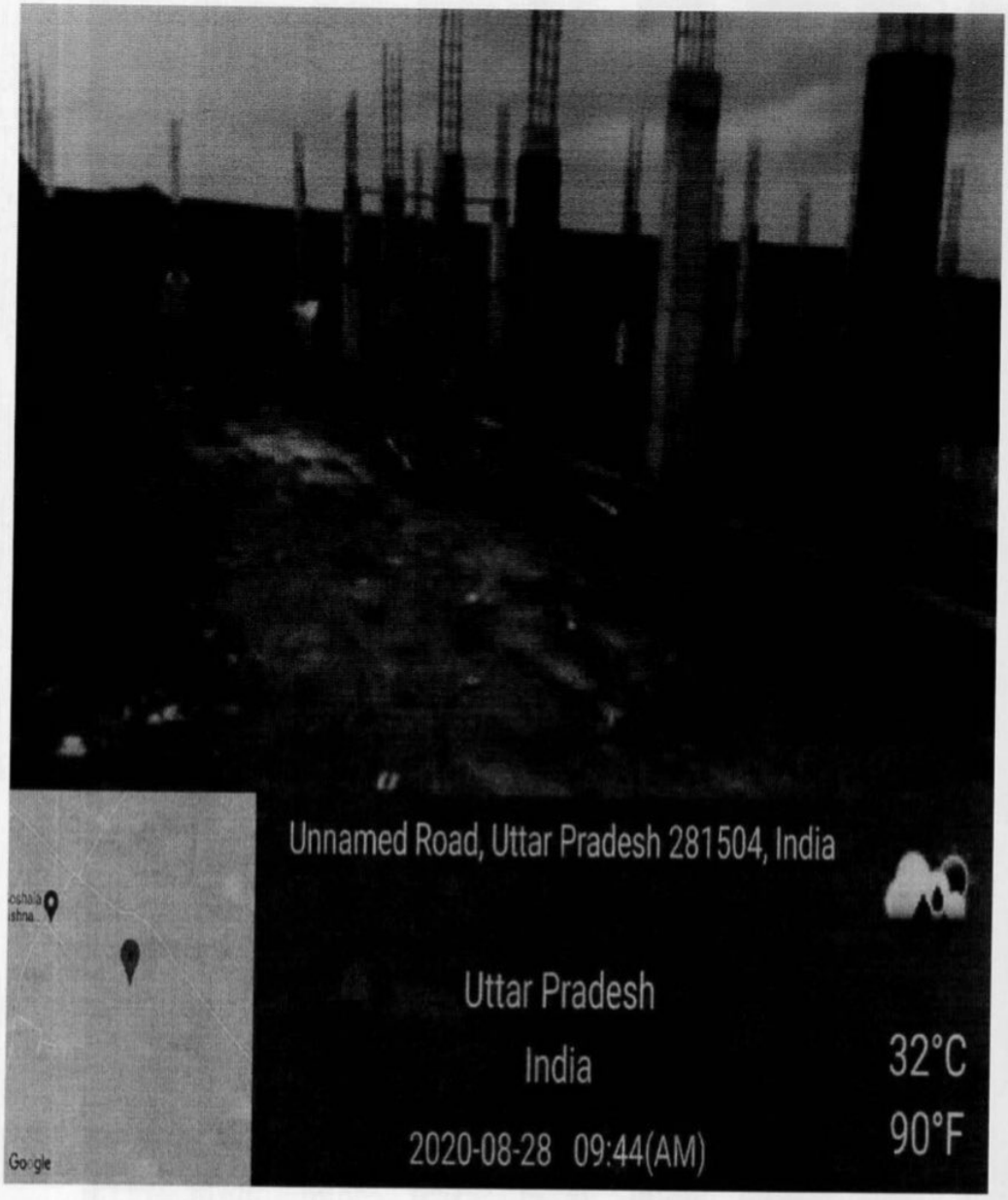
Scanned with CamScanner



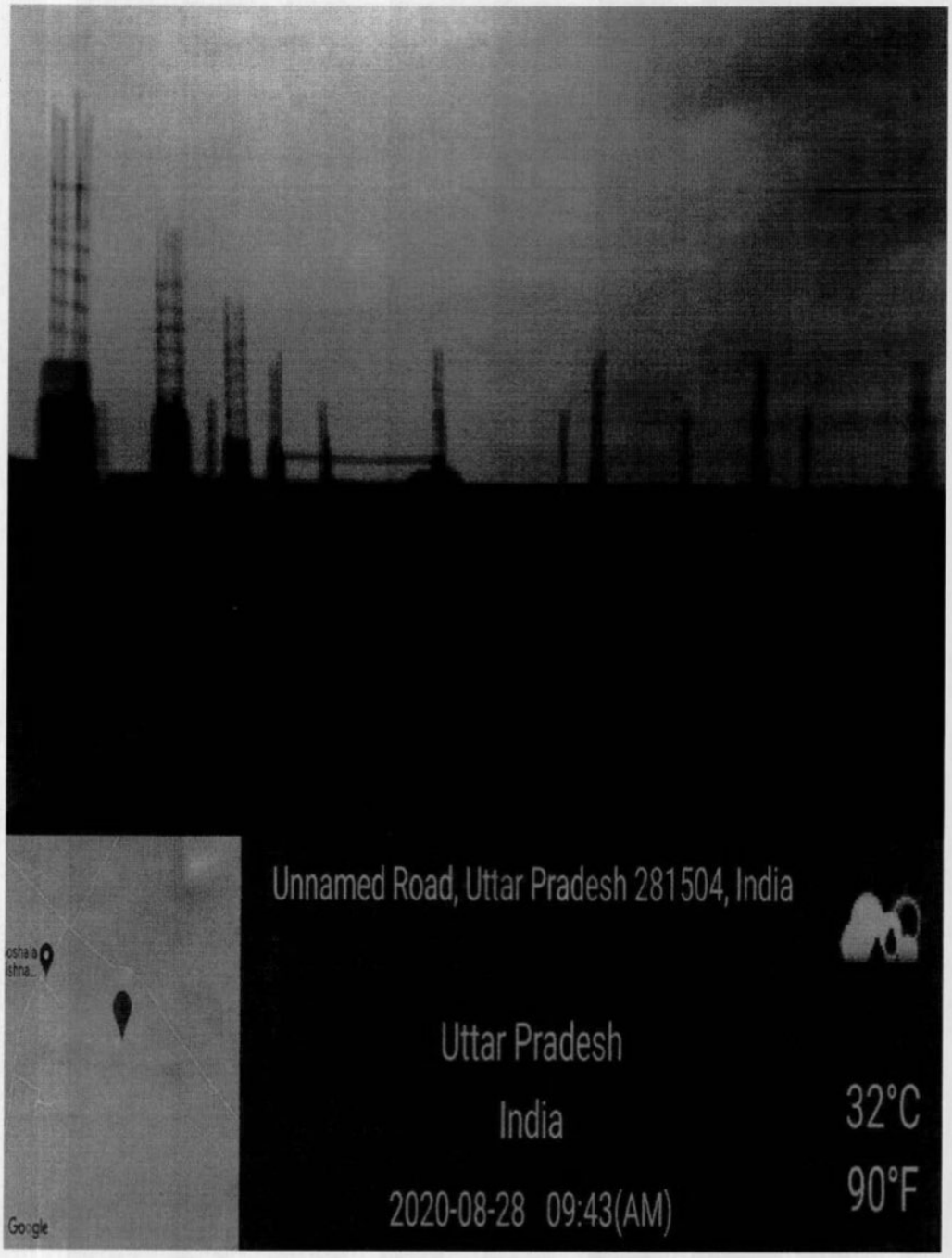
h

Scanned with CamScanner

Scanned with CamScanner

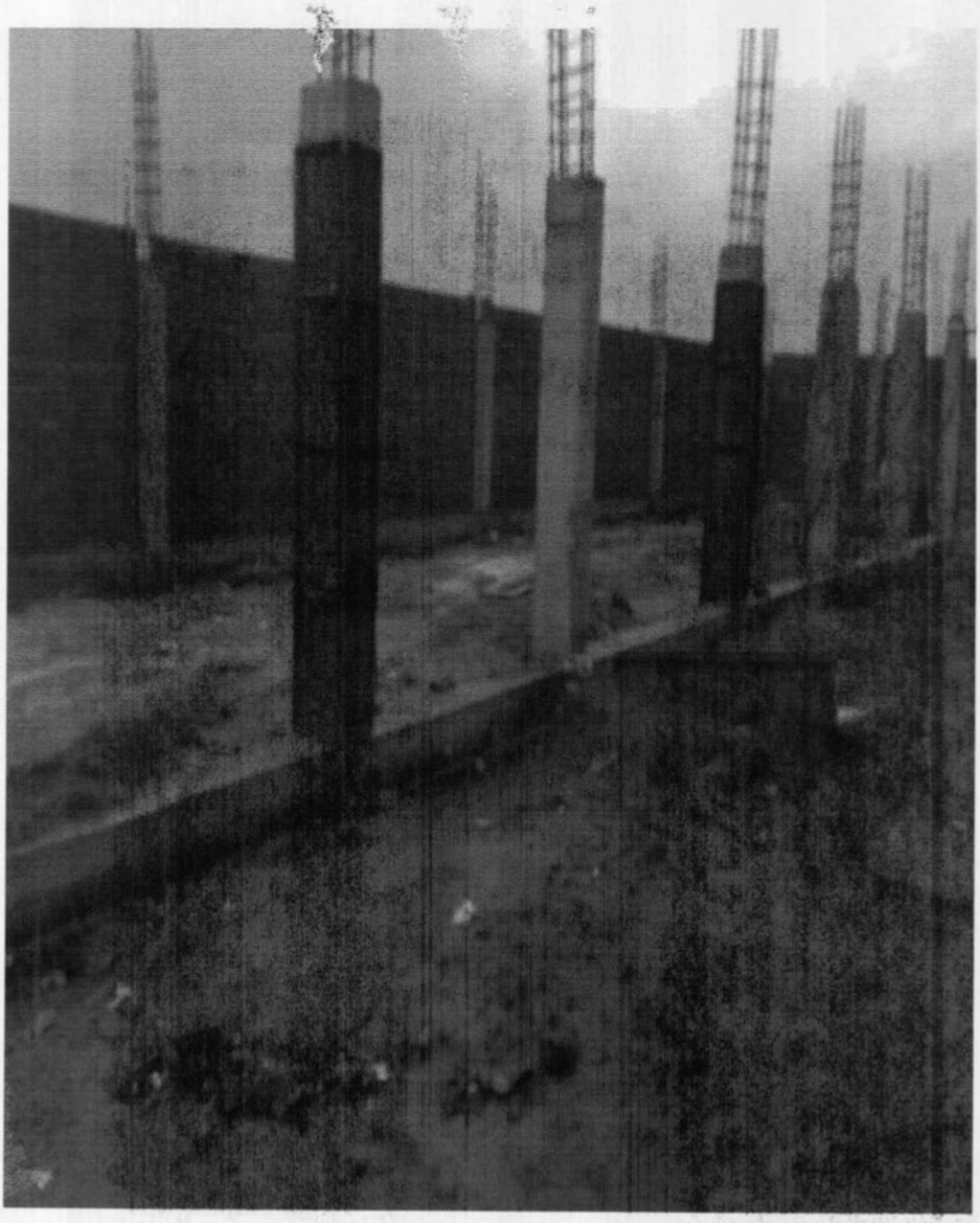


Scanned with CamScanner



h

Scanned with CamScanner



Scanned with CamScanner

Telegram : Jal Nigam

Telephone - 0522-2202780
0522-2201331

E-mail-ceganga_upjn@yahoo.in

Fax - 0522- 2622908

UTTAR PRADESH JAL NIGAM

6 RANA PRATAP MARG, LUCKNOW 226001

Letter No: - G- 94 / 022- 0A-229-213/2020, Dated – 28 .08.2020

To,

Director,
CSIR-National Environmental Engineering Research Institute,
Nehru Marg, Nagpur 440020
Maharashtra

Subject- Difficulties in laying Sewer line in narrow lanes of Goverdhan Town, Mathura (U. P.).

Dear Sir,

In reference to the subject matter, it is to inform that Mansi Ganga, a holy lake in Goverdhan Town, district Mathura is situated in the center of the town. The topography of the town being sloping towards the lake results in flow of domestic sewage into the lake. In order to address the issue of pollution in the lake through domestic waste, following proposals are under consideration:

1. Transport and treatment of domestic sewage through Fecal Sludge Treatment Plant (FSTP).
2. Laying of sewer network, connecting the household through house connecting chambers and treatment of collected domestic sewage through sewage treatment plant.

Upon review of the feasibility of the implementation of above proposals, it is observed that in eventuality of not constructing Septic Tank by few households due to constraint of space, the sewage will flow through open drains. In context of second alternative, it is observed that in old part of the city the lanes are narrow, as such the desired gradient, to ensure self-cleansing velocity in sewer line, cannot be provided.

In view of above findings and discussions at Government level, GoUP has directed U P Jal Nigam to have expert opinion from National Environmental Engineering Research Institutue (NEERI) to arrive at permanent solution to address the issue of pollution in the lake through domestic waste.

You are therefore requested to recommend permanent solution of tapping domestic sewage of households, located on narrow lanes in Goverdhan.

Yours Sincerely,

28/08/2020

(S. K. Rai)
S. E. (Ganga)

Endorsement No. and Date – As Above

Copy to the following for information and necessary action please :

1. Principal Secretary, Urban Development Department, GoUP.
2. Managing Director, U. P. Jal Nigam, Lucknow.
3. Chief Engineer (Agra Zone) Uttar Pradesh Jal Nigam, Agra.

S. E. (Ganga)

Scanned with CamScanner